

ITEM NO.98

REGISTRAR COURT

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 14763/2024

CONFERENCE FOR HUMAN RIGHTS (INDIA) (REGD.) Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 20-08-2024 This petition was called on for hearing today.

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.3 is granted four weeks' time for filing
counter affidavit.

Service is complete on respondent Nos.1, 2 & 4 but
none has entered appearance.

List again on 17.9.2024.

SUJATA SINGH
Registrar

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